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SHRI N. SANJIVA REDDY: My difficulty is, they ask questions on technical matters and I may give wrong information. So it is better to wait for a day more and get correct information rather than my wrong information. I do not think within one day anything is going to happen. The Government is not going to take any decision on this issue tomorrow or the day after.

STATE TRADING CORPORATION

*100. SHRI P. K. KUMARAN: Will the Minister of Commerce be pleased to state:

- (a) whether the question of further increasing the role of the State Trading Corporation in the country's external trade has been considered by Government; and
 - (b) if so, the details thereof?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) and (b). It is continuously increasing. The functions of the Corporation, now bifurcated into two, as approved by Government and which have been publicly stated repeatedly, per the functions enumerated in the attached statement which is being laid on the Table of the House.

STATEMENT

The functions of the State Trading Corporation are as under:-

- (a) To undertake trading gene-State Trading with Countries as well as other countries in commodities entrusted to it;
- (b) to explore larger markets for traditional items of exports and to develop exports of new items with a view to diversifving and expanding the export trade;
- (c) to undertake at the instance Government import/or internal distribution of any commodity in short supply with a view to stabilising prices and rationalising distribution:

- (d) to undertake canalisation imports and exports of items as may be directed by Government from time to time;
- (e) generally to implement such special arrangements viz barters, commodity exchange etc. for import, export and/or internal distribution of particular group of commodities as Government may adopt in the public interest;
 - (f) buffer stock operations are price support measures internal economy.

भी विमलकुमार मञ्चालालजी चौरडिया:

क्या श्रीमान् यह बतलाने की कृपा करेंगे कि वे कौन कौन से भ्राईटम्स हैं जिनमें स्टेट ट्रेडिंग कारपोरेशन सौ फीसदी के करीब मुनाफ़ा लेती है और अगर लेती है तो उपभोक्ताश्रो के नुकसान को रोकने की दृष्टि से क्या विचार है।

श्री मनुभाई शाहः यह सवाल तो इसमें से पैदा नही होता लेकिन फिर भी ऐसा है कि कोई म्राइटमवाईज तो प्राफिट नही दिया जाता। जैसा कि माननीय सदस्य ने बताया था कि एक लीग भ्रीर एक बैटिल-नट का जो व्यापार है उसमें एस० टी॰ सी॰ जो मुनाफा लैंडेड कास्ट ग्रौर बाजार के भाव में है उसमें से काफी हिस्सा लेती हैं।

SHRI SITARAM JAIPURIA: Is it & fact that most of the Government undertakings do not like to trade through the STC, unless they are forced to do so?

SHRI MANUBHAI SHAH: The very fact that trade has expanded Rs. 9 crores in 1956-57 to Rs. crores last year and this year it be Rs. 175 crores-in iron ore, manganese ore, some tea, fruit juices, and in some cases engineering goods, there are more than 120 items-in both imports and exports, shows that both the Government departments and the private trade are fully co-operating with the Corporation.

SHRI M. M. DHARIA: In view of the stringency of foreign exchange, is the Government considering nationalisation of the export and import business and hand it over to the State Trading Corporation?

Oral Answers

Shri Manubhai Shah: No, Sir. I think we have made our intentions clear more than once that there is no intention to nationalise gross foreign trade as such. But in those sectors, as we have mentioned it in the objectives which have been enumerated, if it is found that we have to do bulk handling of critical materials and it is in the public interest to canalise it through the State Trading Corporation, it will be done.

Shri Santokh Singh: Is it a fact that the State Trading Corporation is expanding its role in the export of more and more traditional and non-traditional items, thus restricting the import entitlement availability of individual importers and the actual users?

Shri Manubhai Shah: It depends upon the category of items, but the tendency is, the directive is, to go in more and more for the non-traditional and difficult to sell items which otherwise are losing their ground in the international market. Every year in respect of both the export and import, direct and indirect, trade and also price support to the farmers in respect of some basic agricultural commodities, it is increasing at the hands of both the Corporations.

SHRI RAJENDRA PRATAP SINHA:
May I know whether the socialist
countries would prefer to trade with
the STC? In regard to exports and
imports in both the traditional and
non-traditional items, do they give
preference to the Metals and Minerals
Trading Corporation or do they want
to trade with private traders?

SHRI MANUBHAI SHAH: The choice is not left to the foreign buver always. It is with the common consent of both

the buyer and seller the attitude of both the parties is governed.

Shri RAJENDRA PRATAP SINHA: I would like to know if they prefer to deal with this Corporation instead of dealing with the private trade?

SHRI MANUBHAI SHAH: Not al-ways.

SHRI B. K. P. SINHA: May I know, Sir, whether it is a fact that our foreign trade is not expanding as much as it should because in many countries we have neither consular representatives nor trade representatives and especially in countries with which our Would trade is rapidly expanding. Government, therefore, consider correcting such a situation and have consular representatives and trade representatives in such countries where our trade is expanding and where we have no representatives at present?

SHRI MANUBHAI SHAH: It is a wide question and it hardly arises out of the functioning of this Corporation. but I can assure the hon. Member that on the whole in the Third Plan the export trade of India is expanding and increasing satisfactorily. As a matter of fact, the total target in the Third Plan was Rs. 3 700 to Rs. 3.800 crores. From the stagnancy in exports in the last ten years. during the First Plan and the Second Plan, of about Rs. 3.000 crores, we are going to reach, even with the present difficulties that we are facing, about Rs. 3,850 crores by the end of this year.

SETTING UP OF WATCH FACTORY WITH SWISS COLLABORATION

•101. SHRI ARJUN ARORA†: SHRI D. THENGARI: SHRI JAGAT NARAIN:

Will the Minister of Industry AND Supply be pleased to state:

(a) whether any offer of collaboration from Swiss manufacturers for

[†]The question was actually asked on the floor of the House by Shri Arjun Arora.